

ITEM NO.2

COURT NO.15

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).1988/2017

VIJAI NARAIN PANDEY @ VIJAI PRASAD PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(only I.A .NO. 177412 OF 2018 in Cr1.A. No. 741/2018 to be listed)

WITH

Cr1.A. No. 741/2018 (II)

(FOR SUSPENSION OF SENTENCE ON IA 177412/2018

IA No. 177412/2018 - SUSPENSION OF SENTENCE)

Date : 22-07-2019 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER

HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Appellant(s)

Mr. Uday Gupta, Adv.

Ms. Shivani Lal, Adv.

Mr. Hiran Dasan, Adv.

Mr. M.K. Tripathi, Adv.

Mrs. Sarla Chandra, AOR

Mr. Dhiraj Pandey, Adv.

Mr. Manoj Swarup, AOR

Mr. Anubhav Kumar, Adv.

Mr. Mahendra, Adv.

Mr. Abhishek Swarup, Adv.

M/S. Manoj Swarup And Co., AOR

For Respondent(s)

Mrs. Rachna Gupta, AOR

Mr. Anil Kumar Sinha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the applicant seeks permission to withdraw
I.A. No.177412 of 2018.

Permission is granted.

I.A. No.177412 of 2018 is, accordingly, dismissed as withdrawn.

Hearing of the appeals be expedited.

(RAJINDER KAUR)
BRANCH OFFICER

(SUKHBIR PAUL KAUR)
AR CUM PS